

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:866

ANSWERED ON:25.02.2011

VOCATIONAL TRAINING CENTRES

Biswal Shri Hemanand ;Deo Shri Kalikesh Narayan Singh;Joshi Shri Pralhad Venkatesh

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) the number of operational vocational training centres with placement facilities for tribals in the country; State-wise.
- (b) whether the National Scheduled Tribes Finance and Development Corporation provides micro-finance grants/loans to the students of these centres for self-employment;
- (c) if so, the details thereof; and
- (d) the number of boys and girls of vulnerable tribal group involved in each vocational training centres?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

(a) & (d): The Ministry of Tribal Affairs implements a Central Sector Scheme called "Vocational Training in Tribal Areas" under which grant-in-aid is released to State Governments and NGOs for running the Vocational Training Centres. The training programme is for one year only. The State-wise number of Vocational Training Centres for which grant- in-aid released during the last three years along with number of trainees under this scheme is at Annexure.

(b) & (c) The National Scheduled Tribes Finance and Development Corporation (NSTFDC) provides financial assistance for economic development of Scheduled Tribes through Central/State/UT Channelizing Agencies (SCAs) nominated by respective Central/State/UT Governments in addition to certain PSU Banks and Regional Rural Banks. The NSTFDC does not extend financial assistance to students through Vocational Training Centres (VTCs). However, the eligible students of VTC can avail training grant/Micro Credit or other loans of NSTFDC for self employment through their respective SCAs.